

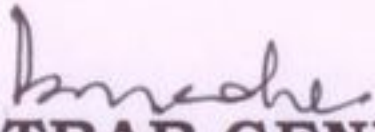
**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dt. Shg, the 11th April, 2018

HCM.II/55/2018/Prcl /1560. It is hereby notified to all that, all Car Passes issued earlier by this Registry will stand invalid/cancelled w.e.f 16th April, 2018. As such, fresh applications in plain paper indicating name of the owner of vehicle and number plate alongwith a sum of Rs. 50/- (Rupees Fifty) only, being the cost of the car pass be submitted to the undersigned within one week from the date of this notification for allotment of fresh car pass.

The allotment is subject to availability of parking space


REGISTRAR GENERAL

Memo. HCM.II/55/2018/Prcl (A) Dt. Shg, the 11th April, 2018

Copy to :-

1. Notice Board
2. Office file.


REGISTRAR GENERAL